

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 101
(IB)-1879(ND)2019**

Under Section: 9 of IBC.

In the matter of:

Om Logistics Ltd
Vs.

....**Applicant**

Bandex Prototyping India Pvt Ltd

....**Respondent**

Order delivered on 08.01.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant :
For the Respondent :

ORDER

None for the applicant. In the interest of justice, matter is adjourned to 05.02.2020 for further consideration. Let, registry serve the copy of the order through email to the learned counsel for the applicant.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali